# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

## LOK SABHA

# UNSTARRED QUESTION NO. 2061 TO BE ANSWERED ON 30.07.2018

## ACCIDENTS AT WORKPLACE

# †2061. SHRIMATI SANTOSH AHLAWAT: SHRI OM PRAKASH YADAV: SHRI SUNIL KUMAR SINGH: SHRI A.T. NANA PATIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the incidents of death of workers in cases of fire, leakage of gas or bursting of cylinders and boilers have increased recently due to negligence in factories;
- (b)if so, the details thereof along with the number of such incidents reported in private and public sector factories in the country including Rajasthan and Maharashtra during the last three years;
- (c)the number of workers lost their lives in such incidents along with the type of action taken against the management/ owners of these factories State/UT-wise;
- (d)whether the Government regularly monitors the security checks, safe working condition for the employees and other security related aspects in industrial units and factories;
- (e)if so, the details thereof; and
- (f)the State-wise details of the cases of security lapses registered during the last four years?

#### ANSWER

## MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): As per the information collected through correspondence with the Chief Inspector of Factories (CIFs) by Directorate General Contd..2/- Factory Advice Service & Labour Institutes (DGFASLI) an attached office under Ministry of Labour & Employment, the state-wise details including the States of Rajasthan & Maharashtra, pertaining to the fatal injuries due to incidents of fire, gassing and explosions for both private and public sectors registered factories during the years 2014, 2015 and 2016 is given in Annexure-IA, Annexure-IB and Annexure-IC respectively. The specific data in respect of bursting of cylinder and boilers is not maintained.

The Government of India has enacted a comprehensive legislation i.e. the Factories Act, 1948, for taking care of the occupational safety, health & welfare issues of the workers employed in the factories registered under the Act. Further the Act and the State Factories Rules framed thereunder are enforced by the respective States/UTs. In case of violation of any of the provisions by the occupier and/or manager of such factories, penal actions are initiated as per the penal provisions under the Act. The details of violation/State-wise number of such prosecutions launched and convictions under the Factories Act, 1948 for the years 2014, 2015 and 2016 are given in Annexure II-A, Annexure II-B and Annexure II-C respectively.

(d) to (f): The State/UT Governments regularly monitors the safe working conditions by carrying out regular inspection for enforcing the provisions contained under Chapter-III: Health, Chapter- IV: Safety and Chapter-IVA: Provisions relating to Hazardous Processes in the registered factories under The Factories Act, 1948 and the State Factories Rules framed there under. In case of violation of any of the provisions by the occupier and/or manager of such factories penal actions are initiated as per the penal provisions of the Act. The details of violation and prosecution convictions launched as per State-wise details provided in part (a) to (c) of the reply.

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#### Annexure – IA ANNEXURE REFERED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2061 FOR 30.07.2018 REGARDING ACCIDENTS AT WORKPLACE.

#### Dangerous occurrences, fatal injuries and non-fatal injuries in factories registered under the Factories Act, 1948 due to Fire (2014-2016)

	2014		2015			2016			
			No. of			No. of			No. of
State/UT	No. of	No. of	non-	No. of	No. of	non-	No. of	No. of	non-
	dangerous	fatal	fatal	dangerous	fatal	fatal	dangerous	fatal	fatal
	occurrences	injuries	injuries	occurrences	injuries	injuries	occurrences	injuries	injuries
Andaman and Nicobar									
Islands	#	#	#	#	#	#	3	#	3
Andhra Pradesh	7	5	28	1	3	9	1	2	33
Arunachal Pradesh	*	*	*	*	*	*	*	*	*
Assam	#	#	1	#	#	#	#	#	2
Bihar	#	#	#	#	#	#	1	#	2
Chandigarh	#	#	#	#	#	#	#	#	#
Chhattisgarh	2	2	7	1	1	1	1	11	1
Daman and Diu &									
Dadra and Nagar Haveli	1	1	#	3	#	3	#	2	#
Delhi	#	#	#	#	#	#	1	2	1
Goa	3	#	1	3	#	1	3	#	1
Gujarat	87	15	74	67	5	65	87	16	52
Haryana	#	2	7	#	4	10	2	21	8
Himachal Pradesh	#	#	#	#	#	#	#	#	#
Jammu and Kashmir	#	#	#	#	#	#	#	#	#
Jharkhand	#	1	4	#	#	1	#	#	#
Karnataka	#	5	19	0	1	20	0	0	11
Kerala	5	#	1	7	#	8	6	2	5
Lakshadweep	*	*	*	*	*	*	*	*	*
Madhya Pradesh	#	2	#	4	3	#	2	1	1
Maharashtra	46	11	54	47	15	26	60	22	36
Manipur	#	#	#	#	#	#	#	#	#
Meghalaya	#	#	#	1	#	#	#	#	#
Mizoram	*	*	*	#	#	#	#	#	#
Nagaland	#	#	#	#	#	#	#	#	#
Odisha	5	6	7	4	0	0	1	5	0
Puducherry	#	#	1	#	#	#	#	#	6
Punjab	#	1	#	#	3	16	#	3	2
Rajasthan	#	1	3	#	1	3	#	1	0
Sikkim	*	*	*	*	*	*	*	*	*
Tamil Nadu	29	12	45	21	7	24	16	26	31
Telangana	5	4	9	11	5	4	3	3	1
Tripura	#	#	#	#	#	#	#	#	#
Uttar Pradesh	#	3	#	#	4	#	#	3	#
Uttarakhand	#	#	4	#	1	2	#	#	1
West Bengal	9	1	42	8	#	84	1	6	2
Total	199	72	307	178	53	277	188	126	199

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs. Note:

(i) \*: There are no registered factories in these states/UTs.

#### <u>Annexure – IB</u> <u>ANNEXURE REFERED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION</u> NO. 2061 FOR 30.07.2018 REGARDING ACCIDENTS AT WORKPLACE

# Dangerous occurrences, fatal injuries and non-fatal injuries in factories registered under the Factories Act, 1948 due to Gassing (2014-2016)

	2014			2015			2016		
			No. of			No. of			No. of
State/UT	No. of	No. of	non-	No. of	No. of	non-	No. of	No. of	non-
	dangerous	fatal	fatal	dangerous	fatal	fatal	dangerous	fatal	fatal
	occurrences	injuries	injuries	occurrences	injuries	injuries	occurrences	injuries	injuries
Andhra Pradesh	#	2	#	0	4	0	2	3	3
Arunachal Pradesh	*	*	*	*	*	*	*	*	*
Assam	#	4	2	#	#	#	#	#	#
Bihar	#	#	#	#	#	#	1	1	2
Chandigarh	#	#	#	#	#	#	#	#	#
Chhattisgarh	2	7	0	1	5	4	3	3	1
Daman and Diu &									
Dadra and Nagar Haveli	#	#	#	#	#	1	#	#	#
Delhi	#	#	#	#	#	#	#	#	#
Goa	#	#	#	1	1	5	#	#	#
Gujarat	5	14	41	6	14	28	4	12	28
Haryana	#	#	#	1	3	4	0	4	0
Himachal Pradesh	#	#	1	#	#	#	#	#	#
Jammu and Kashmir	#	#	#	#	#	#	#	#	#
Jharkhand	#	#	2	#	#	1	#	1	#
Karnataka	#	1	2	0	0	0	0	0	11
Kerala	6	#	6	1	#	4	1	2	1
Lakshadweep	*	*	*	*	*	*	*	*	*
Madhya Pradesh	#	1	11	#	#	#	#	1	#
Maharashtra	13	1	58	9	1	56	3	2	19
Manipur	#	#	#	#	#	#	#	#	#
Meghalaya	#	#	#	#	#	#	#	#	#
Mizoram	*	*	*	#	#	#	#	#	#
Nagaland	#	#	#	#	#	#	#	#	#
Odisha	1	1	2	0	0	75	0	0	0
Puducherry	#	#	#	#	#	#	#	#	#
Punjab	#	#	#	#	#	#	#	#	#
Rajasthan	#	3	11	#	2	4	#	0	0
Sikkim	*	*	*	*	*	*	*	*	*
Tamil Nadu	2	9	23	5	11	7	#	1	#
Telangana	4	5	2	4	5	3	0	4	1
Tripura	#	#	#	#	#	#	#	#	#
Uttar Pradesh	#	2	#	#	2	#	#	4	#
Uttarakhand	#	#	8	#	1	7	#	#	#
West Bengal	2	#	16	2	#	11	#	2	#
Total	35	50	185	30	49	210	14	40	66

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

Note: (i) \*: There are no registered factories in these states/UTs.

# ANNEXURE REFERED TO IN REPLY TO PART (a) To (d) OF LOK SABHA UNSTARRED OUESTION NO. 2061 FOR 30.07.2018 REGARDING ACCIDENTS AT WORKPLACE.

Annexure – IC

# Dangerous occurrences, fatal injuries and non-fatal injuries in factories registered under the Factories Act, 1948 due to Explosion (2014-2016)

		2014			2015		2016		
			No. of			No. of			No. of
State/UT	No. of	No. of	non-	No. of	No. of	non-	No. of	No. of	non-
	dangerous	fatal	fatal	dangerous	fatal	fatal	dangerous	fatal	fatal
	occurrences	injuries	injuries	occurrences	injuries	injuries	occurrences	injuries	injuries
Andhra Pradesh	4	3	21	0	3	8	1	3	4
Arunachal Pradesh	*	*	*	*	*	*	*	*	*
Assam	#	#	4	#	1	1	#	1	6
Bihar	#	#	#	#	#	#	#	#	#
Chandigarh	#	#	#	#	#	#	#	1	#
Chhattisgarh	#	7	1	0	6	2	0	3	5
Daman and Diu & Dadra									
and Nagar Haveli	#	#	#	7	3	5	#	#	3
Delhi	#	#	1	#	#	#	#	#	#
Goa	1	#	1	#	#	#	#	#	#
Gujarat	8	16	50	7	15	48	4	11	15
Haryana	#	5	4	#	3	#	0	2	0
Himachal Pradesh	#	#	#	#	#	#	#	#	#
Jammu and Kashmir	#	#	#	#	#	#	#	#	#
Jharkhand	#	#	1	#	5	5	#	3	2
Karnataka	#	1	1	0	2	2	0	1	11
Kerala	7	2	7	#	1	#	1	0	1
Lakshadweep	*	*	*	*	*	*	*	*	*
Madhya Pradesh	1	18	7	#	2	#	1	1	#
Maharashtra	12	27	58	16	18	16	11	26	60
Manipur	#	#	#	#	#	#	#	#	#
Meghalaya	#	#	#	#	#	#	#	#	#
Mizoram	*	*	*	#	#	#	#	#	#
Nagaland	#	#	#	#	#	#	#	#	#
Odisha	1	#	#	2	3	0	2	2	3
Puducherry	#	#	#	#	1	#	#	#	#
Punjab	#	#	#	#	#	#	#	3	24
Rajasthan	#	0	19	#	0	3	#	2	0
Sikkim	*	*	*	*	*	*	*	*	*
Tamil Nadu	2	7	13	25	12	19	12	20	24
Telangana	1	7	4	3	1	2	2	8	3
Tripura	#	#	#	#	#	#	#	#	#
Uttar Pradesh	#	5	#	#	4	#	#	#	#
Uttarakhand	#	#	#	#	#	#	#	#	#
West Bengal	#	10	607	#	1	409	#	6	#
	37	108	799	60	81	520	34	93	161

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

Note: (i) \*: There are no registered factories in these states/UTs.

## ANNEXURE REFERED TO IN REPLY TO PART (a) To (c) OF LOK SABHA UNSTARRED QUESTION NO. 2061 FOR 30.07.2018 REGARDING ACCIDENTS AT WORKPLACE

		No. of prosecutions	2014	Penalty imposed		
SI.	State/UT	launched during the year	No. of convictions	Imprisonment (Persons)	Total fine imposed (Rs.)	
1	Andaman and Nicobar Islands	#	#	#	#	
2	Andhra Pradesh	546	303	#	4276500	
3	Arunachal Pradesh	*	*	*	*	
4	Assam	10	#	#	#	
5	Bihar	34	#	#	#	
6	Chandigarh	#	#	#	#	
7	Chhattisgarh	674	82	6	17186000	
8	Daman and Diu & Dadra and Nagar Haveli	#	#	#	#	
9	Delhi	88	53	#	582000	
10	Goa	15	10	#	175900	
11	Gujarat	2430	223	0	4174450	
12	Haryana	10242	5905	#	14923450	
13	Himachal Pradesh	195	73	#	511500	
14	Jammu and Kashmir	17	#	#	50000	
15	Jharkhand	34	#	#	#	
16	Karnataka	310	98	0	2239000	
17	Kerala	57	37	0	855000	
18	Lakshadweep	*	*	*	*	
19	Madhya Pradesh	165	#	#	3090800	
20	Maharashtra	745	473	0	8847500	
21	Manipur	#	#	#	#	
22	Meghalaya	#	#	#	#	
23	Mizoram	*	*	*	*	
24	Nagaland	#	#	#	#	
25	Odisha	172	#	#	#	
26	Puducherry	10	9	#	520000	
27	Punjab	109	50	#	877300	
28	Rajasthan	44	58	#	529000	
29	Sikkim	*	*	*	*	
30	Tamil Nadu	4003	3276	7	26051050	
31	Telangana	793	385	#	3454700	
32	Tripura	5	10	#	64000	
33	Uttar Pradesh	53	35	#	1024500	
34	Uttarakhand	43	#	#	710000	
35	West Bengal	101	68	#	2161500	
	Total	20895	11148	13	92304150	

### Prosecution and Convictions under Section 92 & Section 96A for the year 2014

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

Note: (i) \*: There are no registered factories in these states/UTs.

Annexure – IIB

## ANNEXURE REFERED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2061 FOR 30.07.2018 REGARDING ACCIDENTS AT WORKPLACE

		2015						
		No. of		Penalty imposed				
SI.	State/UT	prosecutions launched during the year	No. of convictions	Imprisonment (Persons)	Total fine imposed (Rs.)			
1	Andaman and Nicobar Islands	#	#	#	#			
2	Andhra Pradesh	456	591	0	5171000			
3	Arunachal Pradesh	*	*	*	*			
4	Assam	9	#	#	#			
5	Bihar	15	#	#	#			
6	Chandigarh	#	#	#	#			
7	Chhattisgarh	499	365	13	22041100			
8	Daman and Diu & Dadra and Nagar Haveli	#	#	#	#			
9	Delhi	63	27	#	322000			
10	Goa	5	8	#	170000			
11	Gujarat	1733	1199	0	10245900			
12	Haryana	5963	3728	#	14775600			
13	Himachal Pradesh	94	113	#	1401700			
14	Jammu and Kashmir	39	4	#	228000			
15	Jharkhand	47	#	#	#			
16	Karnataka	175	167	1	4062600			
17	Kerala	73	38	#	898000			
18	Lakshadweep	*	*	*	*			
19	Madhya Pradesh	169	#	#	3100800			
20	Maharashtra	632	599	0	11662500			
21	Manipur	#	#	#	#			
22	Meghalaya	#	#	#	#			
23	Mizoram	#	#	#	#			
24	Nagaland	#	#	#	#			
25	Odisha	157	18	#	3410000			
26	Puducherry	10	11	#	507000			
27	Punjab	121	11	1	901500			
28	Rajasthan	22	31	#	182000			
29	Sikkim	*	*	*	*			
30	Tamil Nadu	4138	3448	12	24613200			
31	Telangana	1412	677	#	5682800			
32	Tripura	3	3	#	21000			
33	Uttar Pradesh	82	51	#	1230000			
34	Uttarakhand	44	#	#	81000			
35	West Bengal	26	6	#	251000			
	Total	15987	11095	27	110958700			

### Prosecution and Convictions under Section 92 & Section 96A for the year 2015

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

Note: (i) \*: There are no registered factories in these states/UTs.

## ANNEXURE REFERED TO IN REPLY TO PART (a) To (c) OF LOK SABHA UNSTARRED QUESTION NO. 2061 FOR 30.07.2018 REGARDING ACCIDENTS AT WORKPLACE.

		2016						
		No. of		Penalty imposed				
SI ·	State/UT	prosecutions launched during the year	No. of convictions	Imprisonmen t (Persons)	Total fine imposed (Rs.)			
1	Andaman and Nicobar Islands	#	#	#	#			
2	Andhra Pradesh	463	582	0	8984000			
3	Arunachal Pradesh	*	*	*	*			
4	Assam	49	#	#	#			
5	Bihar	3	#	#	#			
6	Chandigarh	#	#	#	#			
7	Chhattisgarh	387	211	4	15421800			
8	Daman and Diu & Dadra and Nagar Haveli	#	#	#	#			
9	Delhi	90	53	#	698500			
10	Goa	6	5	#	140000			
11	Gujarat	1637	1166	0	10424600			
12	Haryana	2986	1675	#	6995950			
13	Himachal Pradesh	89	61	#	735700			
14	Jammu and Kashmir	45	36	#	167000			
15	Jharkhand	44	#	#	100000			
16	Karnataka	122	162	0	3031000			
17	Kerala	44	45	#	801250			
18	Lakshadweep	*	*	*	*			
19	Madhya Pradesh	119	#	#	41500			
20	Maharashtra	584	421	0	8072500			
21	Manipur	#	#	#	#			
22	Meghalaya	#	#	#	#			
23	Mizoram	#	#	#	#			
24	Nagaland	#	#	#	#			
25	Odisha	93	#	#	330000			
26	Puducherry	6	2	#	144000			
27	Punjab	52	12	#	686000			
28	Rajasthan	43	21	#	121000			
29	Sikkim	*	*	*	*			
30	Tamil Nadu	2669	2989	18	28012100			
31	Telangana	398	199	3	3302500			
32	Tripura	9	5	#	385000			
33	Uttar Pradesh	114	#	#	770000			
34	Uttarakhand	37	#	#	714000			
35	West Bengal	25	23	#	1163000			
	Total	10114	7668	25	91241400			

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

Note: (i) \*: There are no registered factories in these states/UTs.